

the subjects mentioned in the question, some more films on some of these subjects are on the Films Division's production programme for the current year [Lasts placed in Library See No LT-974/67]

Newsprint Quota of New Prabhat Publications, Ahmedabad

5138. Shri Madhu Limaye;
Shri George Fernandes,
Shri Kanwar Lal Gupta:

Will the Minister of Information and Broadcasting be pleased to state

(a) whether Government's attention has been drawn to the fact that the New Prabhat Publications, Ahmedabad have been obtaining large newsprint quotas by showing bogus circulation of 'Prabhat' Daily, a bogus Janata edition of 'Prabhat' Daily and bogus circulation of over 18,000 copies of a bogus weekly "Navarashtra";

(b) whether Government have since cancelled the newsprint quota of these publications or are still continuing it,

(c) if so, the newsprint quota given to the various newspapers, weeklies etc of the New Prabhat Publication during the last 5 years,

(d) whether any cases have been launched by Government against the New Prabhat Publications for their showing false circulation, and for issuing bogus editions to obtain newsprint?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Government's attention has been drawn to the allegation that the New Prabhat Publications, Ahmedabad, had obtained newsprint on the basis of exaggerated circulation of their 'Gujarati Daily Prabhat' regular and and Gujarati Weekly 'Navsaurashtra', published by them from Ahmedabad.

(b) Newsprint quota of the above papers has not been cancelled but reduced and adjusted on the basis of circulation as determined by the Press Registrar, as a result of verification by his Circulation Teams in 1962 and 1966.

(c) During the last 5 years, the following quantities of newsprint were allocated to these papers —

1962-63	82 48 metric tonnes
1963-64	204 63 metric tonnes
1964-65	91 13 metric tonnes
1965-66	129 71 metric tonnes
1966-67	134 57 metric tonnes

(including Election Quota)

(d) No, Sir Departmental action was taken to adjust the excess newsprint allocated to these publications as is done in other similar cases

Central Information Service

5139. Shri S. Kundu:
Shri M. C. Majhi:
Dr. Surya Prakash Puri:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Government has taken any steps of rationalising different grade structures in the Central Information Service;

(b) if so, what steps have been taken to improve the present Pay Scales and status of grade IV employees of the Central Information Service;

(c) when the recommendation of the Chanda Committee about rationalisation of different grades in CIS is going to be implemented, and

(d) whether the officers promoted to grade IV and other grades of CIS will be given training in the Institute of Mass Communications, New Delhi?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) to (c). A small departmental committee is currently studying the

various aspects relating to the pay and grade structure of the Central Information Service with a view to suggesting possible improvements after taking into consideration the relevant recommendations of the Chanda Committee

(d) Vacancies of Grade IV of the Central Information Service which is the lowest grade in the service are filled by direct recruitment through Union Public Service Commission and not by promotion. These and other officers of the service are given training at the Indian Institute of Mass Communication, New Delhi

Chinese Refusal to permit Indian Aircraft to go to Peking

5140. Shri Hem Barua: Will the Minister of External Affairs be pleased to state

(a) whether it is a fact that China has refused to permit an Indian aircraft to go to Peking to bring back to India the wives and children of our diplomatic personnel in China,

(b) if so, whether the Chinese authorities have advanced any reasons in support of this refusal and if so, what are they,

(c) whether any guarantee for the safety of the aforesaid personnel in Peking has been given to India, and

(d) Government's reaction to the whole problem?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes Sir

(b) The reason given by the Chinese for the refusal was that none of the Indian personnel in Peking had been wounded requiring to be brought back to India for medical treatment.

(c) Under International Law the Chinese Government are responsible for the safety of the Indian Embassy personnel in Peking.

(d) In view of the Chinese Government's attitude Government of India did not permit landing of a Chinese aircraft to be sent to India.

Appointment of High Commissioners in Ceylon and Malaysia

5142. Shri S. K. Sambandham: Will the Minister of External Affairs be pleased to state:

(a) whether any representation from the Chief Minister of Madras regarding the appointment of High Commissioners in Ceylon and Malaysia has been received, and

(b) if so, the details thereof and reaction of Government thereto?

The Minister of External Affairs (Shri M. C. Chagla): (a) No, Sir

(b) Does not arise

भारतीय सेना के सैनिकों की वेतन-वृद्धि
(इंकीवेट)

5143. श्री यशवन्त सिंह कुशवाह :
श्री राम नौपाल शालवाले :
श्री रघुवीर सिंह शास्त्री :
श्री प्रकाशचौर शास्त्री :
श्री रामावतार शास्त्री :
श्री धारम दास :
श्री महेश विम्बिसय नाथ :
डा० लक्ष्मण प्रकाश पुरी :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि -

(क) क्या यह सच है कि भारतीय सेना के सैनिकों के वेतन में पांच वर्षों का सेवाकाल पूरा हो जाने के बाद 2 रुपये 50 पैसे की वृद्धि होती है;

(ख) क्या यह भी सच है कि सेना में अधिकारियों को वार्षिक वेतन-वृद्धि (इंकीवेट) मिलती है, और

(ग) यदि हाँ, तो इस भेदभाव के क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री स्वयं सिंह) :

(क) जबान की सेवा के प्रति 5 वर्षों की सेवा के पश्चात् 2. 50 रुपये प्रति मास 4 पैसे,